

DIVISION BENCH
COURT - II

S-19

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1694(KB)2019
IA(I.B.C)/1444(KB)2024,
IA(I.B.C)/1458(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	AIRCOM TRAVELS PRIVATE LIMITED VS MOHAN MOTORS DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avishek Sikdar, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. In view of the fact that the liquidation is almost come to an end and C.P. (IB)/1694(KB)2019 was supposed to come up on 29th August, 2024. Therefore, list IA(I.B.C)/1444(KB)2024 and IA(I.B.C)/1458(KB)2024 along with IA(I.B.C)/1221(KB)2024 and IA(I.B.C)/1039(KB)2024 on **5th August, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**